

(b) if so, whether locations have been selected for these training centres; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (c). The Government has decided to have five Zonal Training Institutes for Kendriya Vidyalayas at the following locations.

- (i) Gwalior (Madhya Pradesh)
- (ii) Sirsa (Haryana)
- (iii) Karad (Maharashtra)
- (iv) Madurai (Tamil Nadu)
- (v) Bolangir (Orissa)

[English]

#### Jawahar Navodaya Vidyalaya Leh

1497. SHRI P. NAMGYAL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) when the Jawahar Navodaya Vidyalaya Leh was established;

(b) when the possession of land for construction of Vidyalaya buildings including Hostel was taken up and when the construction of the buildings is likely to be completed;

(c) whether a number of posts of teachers and other staff are lying vacant as on date; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) The Jawahar Navodaya Vidyalaya, Leh was sanctioned in 1986-87.

(b) The land for construction of building of Jawahar Navodaya Vidyalaya (JNV), Leh was allotted to the Samiti on 24.11.1988. The construction of vidyalaya buildings, including dormitories and staff quarters, was sanctioned on 10.2.94. The Construction of Vidyalaya buildings usually take 4-5 years to complete.

(c) and (d). Some posts of Teachers and other Staff are presently lying vacant in JNV, Leh. Due to difficult climatic conditions and inadequate infrastructure facilities available in the vidyalaya some staff members posted to JNV, Leh are reluctant to join.

#### Anti Smoking Campaign

1498. SHRI KRISHAN LAL SHARMA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state.

(a) whether according to a recent survey conducted

by Heart Care Foundation of India about 59% of males in the country are smokers and 51% chewed tobacco;

(b) whether anti-smoking campaign and other steps taken by the Government to check smoking have proved inadequate; and

(c) if not, the reasons for the increase in cigarette and tobacco consumption?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Yes, Sir.

(b) and (c). Several administrative measures for checking use of tobacco and promotion of anti-smoking campaigns have been carried out by the Government. However, no scientific data is available to assess the adequacy of such measures.

#### Strike in Hospitals

1499. SHRI SULTAN SALAHUDDIN OWAIISI :  
SHRI G. VENKATESWAMY :  
SHRIMATI SHEELA GAUTAM :  
SHRI MOHAN RAWALE :  
SHRI JANG BAHADUR SINGH PATEL :  
SHRI PITAMBAR PAWAN :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the provisions of the Essential Services Maintenance Act have been imposed in respect of doctors of all Government hospitals in the capital;

(b) if so, the details thereof;

(c) whether medical services in the capital were completely paralysed on November 8, 1996 when employees; doctors and nurses in various hospitals went on strike;

(d) if so, the details thereof and the steps taken by the Government in this regard;

(e) whether any final agreement has been reached between the department and striking doctors and nurses;

(f) whether Government have constituted a high powered committee to look into the problems of all centrally run hospitals;

(g) if so, the details thereof;

(h) the number of times various services in AIIMS and other Government hospitals in Delhi have been paralysed since 1995;

(i) whether Government plan to bring any act/legislation which will ensure that such institutions are not paralysed by strikes; and

(j) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b). The provisions of the Haryana

Essential Services Maintenance Act, 1974 have been invoked on 29.10.1996 whereby the services of employees/doctors of the Central Government Hospitals have been declared as essential services to prohibit the strikes. This was done in the wake of the outbreak of Dengue when all hospitals had to function at peak capacity.

(c) to (e). A section of Group 'C' and 'D' employees of Safdarjung Hospital were on strike from 17th October, 1996 to 15th November 1996. The strike was called off on 16th November, 1996 following an Agreement with the hospital.

(f) and (g). A committee has been set up in the Ministry to take a view on the proposals of the Safdarjung Hospital inter-alia relating to the maintenance of the hospital premises/ward/OTs and staff grievances relating to residential accommodation and career prospects etc. which require the approval of the Ministry.

(h) The information is as under :

AIIMS	4
Safdarjung Hospital	3
Dr. R.M.L. Hospital	1
Lady Hardinge Medical College and Associated Hospital.	3

(i) There is well laid out procedure for tackling strike situation which is invariably adopted to avoid inconvenience to the patients and public.

(j) Does not arise.

#### Appointment of Religious Teachers in Army

1500. SHRI MUKHTAR ANIS : Will the Minister of DEFENCE be pleased to state :

(a) whether religious teachers are appointed for every unit of the army;

(b) if so, the number of JCO's Jawans for which religious teacher is appointed; and

(c) the number of sanctioned posts of such religious teachers, religion-wise, in the army as on April 1, 1996?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) Yes, Sir.

(b) and (c). Religious Teachers namely Pandits, Granthis and Buddhist Monks are authorised for Units/Formations of the Army at the scale of one Religious Teacher for each class, provided the posted strength of Junior Commissioned Officers, Other Ranks (including Recruits and Trainees) of that class at the station is not less than 120. Padres (Roman Catholic or Protestant) and Maulvis are provided in Units/Formations for each class having not less than 120 Roman Catholic or Protestant Christians/Muslims (including Recruits and Trainees) at the station. Padres (Roman Catholic or Protestant) can also be provided

separately for a class to which majority of the Christians belong.

2. A total of 1852 Religious Teachers are authorised in Indian Army as on April 1, 1996. The details religion-wise are as under :

(a)	Pandit (Hindu)	-	1568
(b)	Granthi (Sikh)	-	194
(c)	Maulvi (Muslim)	-	52
(d)	Padre (Christian)	-	27
(e)	Budhist Monk	-	11
Total			1852

[Translation]

#### Capacity of Ships

1501. SHRI RAMCHANDRA VEERAPPA : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the shipment capacity is constantly declining in the country, if so, the reasons therefor;

(b) the tonnage of goods transported by the vessels of the Shipping Corporation of India during 1995-96 as compared with 1994-95; and

(c) the profit earned during 1995-96 as compared with 1994-95?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) No, Sir.

(b) The volume of goods transported by the vessels of Shipping Corporation of India Limited during 1995-96 as compared to 1994-95 is as under :

Year	In Million Tonnes
1994-95	34.906
1995-96	45.262

(c) The net profit earned by Shipping Corporation of India during 1995-96 as compared to 1994-95 is as under :

1994-95	Rs. 201.39 crores
1995-96	Rs. 323.40 crores.

[English]

#### Strike in Safdarjung Hospital

1502. SHRI SRIBALLAV PANIGRAHI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Safdarjung Hospital Karamchhari Sangharsh Union, New Delhi has submitted a memorandum against the rampant corruption in the hospital and